

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UN-STARRED QUESTION NO. 867
ANSWERED ON TUESDAY, DECEMBER 3, 2024**

Companies shifting from West Bengal

867. Shri Samik Bhattacharya :

Will the Minister of Corporate Affairs be pleased to state :

- (a) the total number of companies that have shifted their registered office from West Bengal to other states of the country from 2019 to 2024 ;
- (b) the number of such companies listed on stock exchanges, and sectors where they primarily belong to;
- (c) the reasons identified by Government for companies shifting their headquarters from West Bengal to other States, including any challenges or disadvantages cited by these companies in operating from West Bengal; and
- (d) the steps being taken by Government to address these issues and to retain and attract businesses to West Bengal ?

ANSWER

Minister of State in the Ministry of Corporate Affairs; Minister of State in the Ministry of Road Transport and Highways;

(Shri Harsh Malhotra)

- (a) **2227** number of companies have shifted their registered office from the State of West Bengal to other States during the period from 2019 to 2024.
- (b) Out of the above 2227 companies, 39 companies are listed companies. These Companies are engaged in activities of manufacturing, financing, Commission agents, trading etc.
- (c) & (d) Companies are permitted to shift their Registered Office from one State to another, in accordance of the provisions of Section 13(4) of the Companies Act, 2013 read with Rule 30 of the Companies (Incorporation) Rules, 2014. The reason for shifting their registered office provided by the companies in their applications are administrative, operational, convenience, cost effectiveness, for better control etc.
